

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/676(KB)2019
CONT.A. (IBC)/1(KB)2024,
IA(I.B.C)/314(KB)2021

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	RELIANCE HOME FINANCE LIMITED VS STARLITE INFRACON PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Saurav Jain, Adv.] For the Applicant

Mr. D. Barman, Adv.] For the Respondent No. 3 to 7

Mr. Sudhir Kr. Senapati, Adv.] in IA(I.B.C)/314(KB)2021

Ms. S. B. Mallick, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today
2. List the matter on **11.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**